

BENCH-I

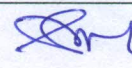
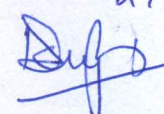
NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CP(IB)No.553/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

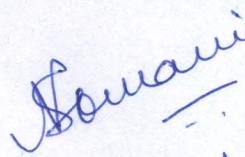
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>th</sup> October 2017, 10.30 A.M

Name of the Company	M/s South West Pinnacle Exploration Pvt Ltd -Vs- Balasore Alloys Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. S.M. SUNDARAM, Advocate Petitioner / Applicant  27/10/17  
2. Krishna Kumar Singh, CS in Practice Petitioner / Applicant  27/10/17

RATNANKO BANERJI, Sr. Adv. }  
NEHA SOMANI, PCS }

for Balasore  
Alloys Ltd. /  
Corporate Debtor

  
27/10/2017

ORDER

Ld. Counsel for the operational creditor and the corporate debtor are present.

Ld. Counsel for both the parties made a joint statement that there is a possibility of settlement, so prayed for adjournment. Prayer is allowed.



List on 07/11/2017 for admission.

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(Jinan K.R.)  
Member (J)

2d

(Vijai Pratap Singh)  
Member (J)